

**F.No.01(01)/Roster/CESTAT/2016**  
**Customs, Excise & Service Tax Appellate Tribunal**  
**West Block-2, R.K. Puram, New Delhi - 66**

Dated: 10.06.2016

**ORDER NO. 65 of 2016**

The Hon'ble Member/ HOD is pleased to partially modify the sitting notified vide **order no. 38 of 2016 for CESTAT Mumbai** to the extent indicated below:-

**On 14.06.2016 at 02.30 PM** Hon'ble Shri Ramesh Nair, Member (Judicial) and Hon'ble Sh. Raju Member (Technical) will hear the following ROM Matter:

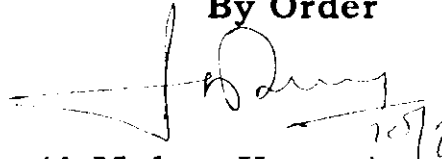
1. C/ROM/95002/2015 in C/85576/13

**On 17.06.2016 at 02:30 PM** Hon'ble Shri M.V. Ravindran, Member (Judicial) and Hon'ble Shri C.J. Mathew, Member (Technical) will hear the following ROM matter, after the regular Bench work is over:

1. ST/ROM/92717/2016 in E/1035/05

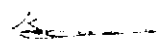
**On 17.06.2016 at 02.30 PM** Hon'ble Shri C.J. Mathew, Member (Technical) will hear the following part-heard matter. After the specially assigned Division Bench matter is over.

1. Appeal No. ST/85208/14

**By Order**  
  
**(A.Mohan Kumar)**  
**Registrar**

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Deputy Registrar